

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 125 of 2015 (SZ)

Applicant(s)
Sri N. Krishnan
Chrompettai
Chennai.

Vs

Respondent(s)
The Commissioner of Pallavaram Municipality
Chennai and 4 others.

Legal Practitioners for Applicant(s)

M/s. G. Devi
V.S. Suresh

Legal practitioners for respondent(s)

Shri P. Srinivas, N.K. Ponraj and
R. Purshothaman for R-1
Shri. Raja Srinivas for R-2
Mrs. H. Yasmeen Ali for R-3
Mr.E.Manoharan for R4 and R5.

Note of the Registry	Orders of the Tribunal
Order No. 41	<p>Date: 14th November, 2017</p> <p>The application is listed for final arguments.</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>List the matter for final arguments on 19.12.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p> <p style="text-align: right;">.....E.M. (Shri P.S. Rao)</p>